

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

34. M.A. 260/2020

IN

C.P. 233/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.02.2021**.

NAME OF THE PARTIES: HSL Holdings S.A.R.L.

V/s

Klopman India Pvt. Ltd. & Ors.

SECTION 59,62,100, 241-244,244 & 246 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Mr. Nutash, counsel for the petitioner is present. None present for the respondent.

Petitioner is directed to serve one more notice on the respondent clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing.

List this matter on **18.03.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)